## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/180/2016

NAME OF THE PETITIONER(S)

: A.K. Mansoor

NAME OF THE RESPONDENT(S)

: M/s Indo - Asian News Channel Private Limited & 3

others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Mr. Joseph Kodianthara Servior solvocate

M. Roshan ATTR

for Harishonlas meri,

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Count por Representing

A.M. SRIDHAR AN

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**ORDER** 

Representing counsel for the petitioner present. Counsels for R1 to R3 and R7 are present. Counsel for R1 to R3 stated that the settlement talks between the parties is in progress and prayed for time to make submissions in regard to the outcome of the settlement. Time is extended at request. Put up on 18.01.2018.

-sdr S Vijayaraghavan Member (Technical)

-sd-K Anantha Padmanabha Swamy Member (Judicial)